COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 371 OF 2016 IN APPEAL NO. 343 OF 2016 & IA NO. 752 OF 2017

Dated: 9th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Balarch Renewable Energy Pvt. Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Aditya Singh for R-2

ORDER

IA NO. 371 OF 2017 (Appl. for interim directions)

We have heard learned counsel for the parties.

List the matter for orders on 10.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd